Title: Demanded clarification regarding statement made by Shri Bachi Singh Rawat, State Minister of Defence for recruitment in the Army.

SHRI PAWAN KUMAR BANSAL (CHANDIGARH): Mr. Deputy-Speaker, Sir, I would like to bring a very serious matter to your notice and to the notice of this august House. The other day, the hon. Minister, Shri Bachi Singh Rawat, had stated that the Government was intending to recruit more people to the Army. He gave an open call to the youth who wish to join the Army that they should first go to the RSS to acquire the necessary training in the RSS shakas before joining the Army. This is a step which is fraught with very serious consequences. Earlier, we witnessed an incident when the BJP Members of Parliament were briefed by the Army personnel on security matters. Now, they have gone a step further giving out a clear indication as to what is in store for us in the coming days. This is a move towards fascism.

मेजर जनरल (सेवानिवृत्त) भुवन चन्द्र खण्डूड़ी (गढ़वाल) : उपाध्यक्ष जी, अभी आपने एक मैम्बर को रोका था।

उपाध्यक्ष महोदय : मैंने उनको रोका नहीं था बल्कि पूरी बात बताई थी।

... (व्यवधान)

MR. DEPUTY-SPEAKER: Shri Khanduri, please do not interrupt. If it is not true, you can give a notice for privilege under Rule 222.

मेजर जनरल (सेवानिवृत्त) भुवन चन्द्र खण्डूरी : क्या यह भी औथैन्टीकेट करेंगे?

... (व्यवधान)

उपाध्यक्ष महोदय : खन्डूरी जी, आप तो दो प्रिविलेज मोशन दे सकते हैं।

... (व्यवधान)

श्री पवन कुमार बंसल : आप औथैन्टीकेट करने की बात करते हैं।

... (व्यवधान)
यू.पी. के मुख्य मंत्री ने अयोध्या टेलीविज़न में कहा था। उसके बाद माननीय प्रधानमंत्री जी ने आकर कहा कि ऐसा नहीं कहा। ऐसा कह दीजिए कि उन्होंने यह नहीं कहा। यहां क्या परम्परा बनती जा रही है?

MR. DEPUTY-SPEAKER: What do you want the Government to do?

SHRI PAWAN KUMAR BANSAL : It is not the question of only wanting the Government to do something, but here the conscience of the entire country pricks. The RSS want to extend their influence over every branch of the Government including the Armed forces which is a very very serious matter and we must condemn it outrightly. The concerned Minister should come to the House and give clarification as to whether he has said so or not. This is how the Government want to treat the Armed forces of the country.

SHRI RAJESH PILOT : Shri Bachi Singh Rawat is a Member of this House. He has made such a statement.... (Interruptions)

श्री पवन कुमार बंसल : मैं आपसे दरख्वास्त करूंगा कि डिफेंस मिनिस्टर श्री जार्ज फर्नान्डीज आकर कहें कि यह उन्होंने कहा कि नहीं कहा।

... (व्यवधान)

यह जम्हूरियत के लिए खतरा है।

... (व्यवधान)

It is a serious threat to the democratic institution.... (Interruptions)

SHRI RAJESH PILOT : The hon. Member has raised a very serious matter. You cannot ignore it.... (Interruptions)

">

संसदीय कार्य मंत्री और सूचना प्रौद्योगिकी मंत्री (श्री प्रमोद महाजन) : अगर इसी सदन के किसी सदस्य के विरोध में आपको कुछ कहना है तो-
">

">Shri Bansal should have first given a notice to him, obtained his consent and then should have come to the House.

">SHRI PAWAN KUMAR BANSAL : He is a Minister of the Government of India.

">SHRI PRAMOD MAHAJAN: So what? You are making a personal allegation.

">श्री पवन कुमार बंसल : ये हमारे राइट को कन्डैम करना चाहते हैं।

">

">Sir, the Minister of Parliamentary Affairs wants to curtail our right to speak in the House.

">इसके अलावा और संस्थानों में भी आर.एस.एस. के लोगों को इन्चार्ज बनाया जा रहा है, हैड बनाया जा रहा है।

... (व्यवधान)
">

">SHRI BASU DEB ACHARIA : The Minister has not contradicted it. Let him contradict it.

">SHRI SOMNATH CHATTERJEE (BOLPUR): This rule applies when something derogatory is said. It is not a derogatory statement. The Minister is repeating what has been said by him on behalf of the Government.

">SHRI PRAMOD MAHAJAN: He did not say it on behalf of the Government.

">SHRI PAWAN KUMAR BANSAL : The Minister has made a statement. Let the Prime Minister say that he is categorically against it.

">SHRI SOMNATH CHATTERJEE ; Kindly tell us, can a Minister speak on his own behalf?... (Interruptions)

">SHRI PRAMOD MAHAJAN: Nobody knows whether did he speak? The hon. Member is making a point based on some newspaper cutting. How can the Government react on it?

">SHRI PAWAN KUMAR BANSAL : The statement was made at Loha Ghat in U.P. I have got a photocopy of the newspaper cutting.

">MR. DEPUTY-SPEAKER: In which Paper did it appear?

">SHRI PAWAN KUMAR BANSAL : It appeared it the Amar Ujala, which is a popular newspaper.

">MR. DEPUTY-SPEAKER: You shall have to authenticate it.

">प्रधानमंत्री (श्री अटल बिहारी वाजपेयी) : उपाध्यक्ष महोदय, मंत्री परिषद के एक सदस्य ने सदन के बाहर कुछ कहा और उसे मुद्दा बनाकर सदन में उठाया जा रहा है। एक-दूसरे के लिए अच्छा होता कि इस तरह के मुद्दे उठाने से पहले उपाध्यक्ष महोदय, आपकी ओर से भी और संबंधित मंत्री को, संबंधित सदस्य को सूचित कर दिया जाता कि आज यह मामला उठने वाला है, आप सदन में रहिए। वे सदन में रहते, अपनी सफाई देते। इस तरह का वक्तव्य अगर दिया जाएगा तो वह आपत्तिजनक है। सरकार की नीति ऐसी हो, इसका तो सवाल ही पैदा नहीं होता। मगर मैं नहीं समझता कि उन्होंने ऐसी बात कही होगी और अगर कहा है तो वह गलत कहा है।

">... (व्यवधान)
">ठअगर कहा है तो।''

">... (व्यवधान)
">

">उपाध्यक्ष महोदय, अगर पहले से मंत्री महोदय को सूचना दे दी जाती

... (व्यवधान)
">

">श्री प्रवीण राष्ट्रपाल (पाटन) : मिनिस्टर्स के लिए भी ट्रेनिंग क्लास होनी चाहिए।

... (व्यवधान)
">

">श्री अटल बिहारी वाजपेयी : यहां तो पूरे ट्रेंड मालूम होते हैं, मैं क्या कहूं।

... (व्यवधान)
">

">MR. DEPUTY-SPEAKER: There should not be any running commentary here. You should not interrupt the Prime Minister.

">श्री अटल बिहारी वाजपेयी : मैं वहां चालीस साल तक ट्रेनिंग लेने के बाद इधर आया हूं।

">

">श्री प्रवीण राष्ट्रपाल : मैं आपकी बात नहीं करता। आपको नमस्कार करता हूं। और मिनिस्टर्स की बात कर रहा हूं।

... (व्यवधान)
">

">श्री अटल बिहारी वाजपेयी : मैं भी आपको नमस्कार करता हूं।

">

">MAJ. GEN. (RETD.) B.C. KHANDURI : Sir, I want to know whether this statement comes under Rule 353 or not... (Interruptions). You read Rule 353. This says that the notice should go to the Minister... (Interruptions). I want to know this for my future reference. Sir, I am asking this for your ruling.